



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/59176-59186 Dated: 19.09.2025

To

The HoO/DDO,
Accounts Branch,
Central, West, New Delhi (Patiala House), South-West, South, South-East,
East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.

Sub: Seeking Directions regarding Drawal of pay and allowances of Newly Appointed Junior Judicial Assistants.

Refs.: Order No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/49339-489 dated 19.09.2025 & Corrigendum F.1/JJA(R-2024)/Admn.II(HQs)/2025/70678-70718 dated 22.09.2025.

In continuation to above referred to Order dated 19.09.2025 and its subsequent Corrigendum dated 22.09.2025 (*copies enclosed*), the Junior Judicial Assistants whose *medical fitness reports* had not received were granted the drawal of pay and allowances for a period not exceeding two months without a Medical Certificate of Fitness in *relaxation of the provisions of F.R.10 and in accordance with Clause 14.2 (1) & (4) of GoI's Orders*.

Now, this office is in receipt of *Medical Examination Reports* of 60 JJAs (*tabulated below*), who have been declared FIT. The details whereof are as under:

Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Date of Joining	F/N or A/N
1.	7	250238	ANNU MATHUR	RAJESH MATHUR	OBC(D)-UR	28.06.2025	F/N
2.	28	250540	GYANENDRA PRATAP SINGH SHEKHAWAT	RAJENDRA SINGH SHEKHAWAT	UR	27.06.2025	F/N
3.	39	250820	MAHESH KHATRI	PARVEEN SINGH	OBC(D)-UR	08.07.2025	F/N
4.	44	250919	MOHIT KUMAR	RAMESH KUMAR	UR	30.06.2025	F/N
5.	52	251083	PANKAJ KUMAR	AJIT KUMAR	UR	30.06.2025	F/N
6.	69	251656	SUDEEP PANKAJ	BRIJESH MALIK	UR	05.07.2025	F/N
7.	71	251190	PRINCE	RAJESH KUMAR	SC-UR	09.07.2025	F/N
8.	86	250394	DEEPAK	JAI SINGH	Ex.SM-UR	22.08.2025	F/N
9.	88	251185	PREM SHANKAR	RAMASHISH CHAUDHARY	UR	30.06.2025	F/N
10.	99	250594	HIMANSHI	SUNIL KUMAR	OBC(D)-UR	18.07.2025	F/N
11.	101	250406	DEEPAK KUMAR	RAJIV KUMAR	OBC(D)	08.07.2025	F/N
12.	134	250659	JATIN SISODIA	SHARAD SISODIA	OBC(D)-UR	28.06.2025	F/N
13.	152	251743	TARUNA	ANIL KUMAR	OBC(D)	27.06.2025	F/N
14.	158	250789	LAKSHAY KHANDELWAL	VIJAY KHANDELWAL	UR	01.07.2025	F/N
15.	200	251873	YASH	ROHTASH SINGH	OBC(D)	20.08.2025	F/N
16.	208	250822	MAHESH SINGH	MOHAN SINGH	Ex.SM-UR	23.08.2025	F/N
17.	217	251179	PREET PRAKASH JHA	PREM PRAKASH JHA	EWS-UR	19.08.2025	F/N
18.	286	251350	RIYA	PAWAN KUMAR	OBC(D)	21.08.2025	F/N
19.	325	250665	JEENAT	SUAB	OBC(D)	27.06.2025	F/N
20.	326	251499	SARVAGYA	RAM CHANDRA	SC	11.08.2025	F/N
21.	337	250558	HARSHI	DHANRAJ	OBC(D)	20.08.2025	F/N
22.	352	250658	JATIN SADHYA	LOKESH KUMAR SADHYA	SC	30.06.2025	A/N
23.	373	250935	MONIKA JAIN	ASHOK KUMAR JAIN	PwBD-Ors.-UR	28.06.2025	A/N
24.	374	250957	NAKUL VERMA	MAHESH KUMAR	OBC(D)	18.07.2025	F/N
25.	400	250938	MONU	DALCHAND	SC	07.07.2025	F/N



Sl. No.	File No.	Roll No.	Name	Father's/ Husband's Name	Category	Date of Joining	F/N or A/N
31.	453	250839	MANISH MEENA	RADHA KISHAN MEENA	ST	04.07.2025	F/N
32.	454	251327	RISHABH PRASAD	PREM SAGAR PRASAD	ST	27.06.2025	F/N
33.	456	250462	DHEERAJ KUMAR MEENA	RAJESH KUMAR MEENA	ST	27.06.2025	F/N
34.	458	251426	SACHIN KUMAR MEENA	PAPPU RAM MEENA	ST	06.08.2025	F/N
35.	459	251860	VISHAMBAR DAYAL MEENA	HARIPRASAD MEENA	ST	03.09.2025	F/N
36.	463	250313	ASTHA	ANIL KUMAR SEMWAL	PwBD-VH-UR	01.07.2025	F/N
37.	464	250798	LATA BRIJWAL	KARAN SINGH BRIJWAL	ST	09.07.2025	F/N
38.	467	250188	ANISH MEENA	KL MEENA	ST	30.06.2025	F/N
39.	468	251130	POOJA MEENA	CHHUTTAN LAL MEENA	ST	01.07.2025	F/N
40.	470	251744	THANGRENGSANG LEIVON	LATE SEIPAO LEIVON	ST	03.07.2025	F/N
41.	472	250203	ANJALI SINGH	JAY KISHOR SINGH	ST	30.06.2025	A/N
42.	474	250297	ASHISH MEENA	GOKUL RAM MEENA	ST	27.06.2025	F/N
43.	475	251295	RASHMI KUMARI MEENA	SHANKAR LAL MEENA	ST	07.07.2025	F/N
44.	478	251283	RAKESH KUMAR MEENA	RAJENDRA PRASAD MEENA	ST	01.07.2025	F/N
45.	479	250858	MANOJ KUMAR	MOSAFIR PRASAD	Ex.SM-UR	28.08.2025	F/N
46.	481	251892	YOGESH KUMAR MEENA	BALU RAM MEENA	ST	07.07.2025	F/N
47.	482	251307	RAVINDER MEENA	RAM LAL MEENA	ST	28.06.2025	F/N
48.	483	250057	ABHISHEK PRASAD	BHAGWAN PRASAD	ST	28.06.2025	F/N
49.	484	251289	RAM SHARAN CHOUDHARY	SHANKAR LAL CHOUDHARY	Ex.SM-UR	30.06.2025	F/N
50.	486	251479	SANDEEP MEENA	RAM PRASAD MEENA	ST	15.09.2025	F/N
51.	488	251273	RAJENDRA MEENA	LALA RAM MEENA	ST	04.07.2025	F/N
52.	489	250706	KAMLESH MEENA	LALLU RAM MEENA	ST	01.07.2025	F/N
53.	494	250463	DHEERAJ LAL MEENA	K L MEENA	ST	27.06.2025	F/N
54.	495	251707	SURENDRA SHARMA	NATHUNI SHARMA	Ex.SM-UR	01.07.2025	F/N
55.	496	251839	VINIT KUMAR	ASHWINI KUMAR VERMA	Ex.SM-UR	30.06.2025	F/N
56.	499	251263	RAJAN KERKETTA	GEORG WILLIAM KERKETTA	ST	01.07.2025	F/N
57.	502	250421	DEEPAK VATS	SUBHASH CHANDER	Ex.SM-UR	16.09.2025	F/N
58.	505	250286	ASHISH	MAMAN RAM	Ex.SM-UR	04.09.2025	F/N
59.	526	251588	SHOORVEER SINGH TOMAR	AMAR SINGH TOMAR	Ex.SM-UR	27.08.2025	F/N
60.	537	250101	AJAY SHARMA	KANHIYA LAL	Ex.SM-UR	20.08.2025	F/N

In view of the above, it is requested that their pay & allowances may be granted accordingly, as per rules.

(Sunit Chaudhary) 17-1-25
Spl. Judge, Electricity-02/Officer-in-charge,
Administration Branch-II (HQs)
Tis Hazari Courts, Delhi

No. F.1/JJA(R-2024)/Admn.II(HQs)/2025/.....

Dated:

❖ Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East,



3. Pay & Accounts Office (*through concerned Accounts Branches*), Central, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North, District, Delhi/New Delhi.
4. Branch In-Charge, *LAYERS*, THC, Delhi to upload this letter on *LAYERS*.
5. Branch In-Charge, Website Committee, THC, Delhi to upload this letter on the web-site.
6. Branch In-Charges/Dealing Assistants of all other concerned Offices/Branches are instructed to access this letter from *LAYERS* or Web-Site of this office since paper based circulation of all the circulars/orders has been dispensed with vide office order bearing no.4417-4697/Misc./Admn.II(HQs)/2025 dated 20/01/2025.
7. Official concerned with the instruction to access this letter from the *LAYERS* or Web-Site of this office.

Spl. Judge, Electricity-02/Officer-in-charge,
Administration Branch-II (HQs)
Tis Hazari Courts, Delhi